

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IA 3333/2024 IN C.P. (IB)/728(MB)2023 I

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 28.06.2024

NAME OF THE PARTIES: **Ashish Omprakash Jain (Prop. of M/s.**
 Sadhna Dye Chem) VS RAMESHWAR
 TEXTILE MILLS PRIVATE LIMITED

IBC Under Sec 9 Application under any other provisions- IBC 19(2)

ORDER

IA 3333/2024-

1. Adv. Aniruth Purosothaman for the Applicant is present.
2. The Statutory Auditors are directed to provide a copy of trial balance and the balance sheet grouping in relation to financial statements audited by them.
3. The Directors shall provide the tally data and financial statement for the period upto the date of CIRP commencement.
4. List this matter on **18.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/